

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2016
NAME OF THE PETITIONER(S) : R. Doraisamy and D. Dhanalakshmi
NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & others
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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①	M. Roshan Aziz for Hanishankar Mani	for Petitioner	M. Roshan Aziz
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ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. Matter is posted for the appearance of the Respondent failing which appropriate order will be passed. Put up on **10.01.2018 at 10.30 A.M.**

ghk

-sel-
MEMBER (JUDICIAL)